

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/1713/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Himakshi Thakuria Buragohain,
Civil Judge cum Assistant Session Judge, Baksa cum
in-charge District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 28th March, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2022/850 dtd. 24.03.2022

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 25.03.2022 till the morning of 28.03.2022**, as prayed for. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/1714/A, dated 28.03.2022

Copy to:

1. ~~The Project Manager, Gauhati High Court.~~

JT. REGISTRAR (VIGILANCE)

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